

2. The Ld. Counsel for the SRA is directed to file explanation within one week regarding the contention raised by the Ld. Senior Counsel for the Financial Creditor regarding Rs.8.5 lakhs discount given to the Homebuyers as mentioned in the resolution plan. List on 31.07.2024.

C.P (IB) No. 167/BB/2018

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. The Ld. Counsel for the RP is directed to comply with the order dated 24.11.2023 before the next date of hearing.
3. List all other **IA**s and **C.P** on **31.07.2024**.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)